IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)

FRIDAY, THE THIRTY FIRST DAY OF OCTOBER
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE CHIEF JUSTICE APARESH KUMAR SINGH
AND

THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN

I.A.NO.4 OF 2024 IN / AND W.P.NO.8850 OF 2024
I.A.NO.2 OF 2024 IN/AND W.P.NO.15517 OF 224
AND
I.A.NO.2 OF 2024 IN/AND W.P.NO.15647 OF 2024

I.A.NO.4 OF 2024 IN/AND W.P.NO: 8850 OF 2024

Between:

1. C. Sreenivasulu, S/o Age. 35 Yrs., Qualification. B.Ed (I.D) and D.Ed, Special, Occ. Unemployed, R/o 1-94, Kamsanipally (V), Uppununthala(M), Nagarkurnool(D), Telangana 509376
2. Itikayla Gangadhar, S/o Balnarasaiah, Age. 35 Yrs., Qualification. B.Ed (M.R) and D.Ed Special, Occ. Unemployed, R/o 3-70, Chebarthi(V), Markook (M), Siddipet(D), Telangana 502279
3. **Chandula Veeresh, S/o Bhumanna, Age. 30 Yrs., Qualification. B.Ed (V.I) and D.Ed Special, Occ. Unemployed, R/o Chata (VandPost), Kubeer (M), Nirmal (D), Telangana 504103. Deleted**
4. **Bolishetti Sruthi, D/o Bolishetti Sathaiah, Age. 28 Yrs., Qualification. B.Ed (I.D) and D.Ed Special, Occ. Unemployed, R/o 15-93/4, Old Mancherial (V), Mancherial (M and D), Telangana 504208. Deleted**
5. **Potu Sathish, S/o Potu Lingiah, Age. 30 Yrs., Qualification. B.Ed (I.D.) and D.Ed (Special), Occ. Unemployed, R/o Painampalli(V), Nelakondapalli (M), Khammam (D), Telangana 507160 Deleted**
6. D. Maneshwari, D/o D.Narasaiah, Age. 36 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 2-10-2022, Jyothi Nagar, Karimnagar, Telangana 505001
7. Swathi Arikela, D/o A.Janardhan Reddy, Age. 36 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o D.No.5-82/105, Road No 7, Bsr Colony, Patelguda, Ameenpur(M), Sangareddy(D), Telangana 502319
8. **R. Nagalaxmi, D/o R.Veeraiah, Age. 31 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o 6-10, Ananthagiri (V and M), Suryapeta(D), Telangana 508206 Deleted**
9. Mokka Ranga Rao, S/o Mokka Venkateswarlu, Age. 32 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o 145/48/23/B, Ambedkar Colony, Kodada Town, Kodada (VandM), Suryapet (D), Telangana 508206
10. **Kanisetty Sandhya Rani, D/o Kuchelarao, Age. 34 Yrs., Qualification. B.Ed (V.I) Special, Occ. Unemployed, R/o 5-6-20/3/A, Pakabanda Bazar, Khammam Urban, Khammam(D), Telangana 507001 Deleted**

11. Bollikonda Pushpalatha, D/o Yesu, Age. 31 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 10-6-63/85, Bhuranpuram, Khammam Urban, Khammam(D), Telangana 507001

12. Deshpande Renuka, D/o Rama Rao, Age. 32 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o Ft No 308, Kjr Apartment, Ekashila Road, Mubarak Nagar(V), Nizamabad(MandD), Telangana 503003

13. Rayilla Sudhakar, S/o Rajaiah, Age. 35 Yrs., Qualification. B.Ed (I.D) Special, Occ. Unemployed, R/o 1-25, Choutapalli(V), Tandur(M), Mancherial(D), Telangana 504272

14. Bonkuri Saidulu, S/o Veerabhadram, Age. 34 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 5-125/2, Nayakan Gudem(V), Kusumanchi(M), Khammam(D), Telangana 507157

15. Ankitha Chettukindi, D/o Bhojanna, Age. 25 Yrs., Qualification. B.Ed (I.D) Special, Occ. Unemployed, R/o 2-85, Godisera, Lokeshwaram, Nirmal(D), Telangana 504104

16. Rachana, D/o Datharpally Ram Reddy, Age. 32 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o Venkampalli (V), Nagireddy Pet(M), Kamareddy(D), Telangana 503111

17. Gunta Gowthami, D/o Gunta Gangaiah, Age. 31 Yrs., Qualification. B.Ed (V.I) Special, Occ. Unemployed, R/o 2-39, Namiligundupally(V), Vemulawada(M), Rajanna Siricilla(D), Telangana 505524

18. Badavath Sreenu, S/o Hatya, Age. 39 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o 5-37, Kasturinagaram(V), Ramachandrapur(P), Bayyaram(M), Mahabubabad(D), Telangana 507211

19. Nallatheegala Rajesham, S/o Laxmaiah, Age. 41 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 77-75, 3rd Zone, Mandamarri, Mancherial(D), Telangana 504231

20. Adepu Nagasiromani, D/o Hanumanth Rao, Age. 34 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o Mandalapadu(P and V), Penubally(M), Khammam(D), Telangana 507302

21. Maya Archana Kumari, D/o M.Bal Kishan, Age. 38 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o 2-2-1105/A/1, Tilak Nagar, Amberpet, Hyderabad, Telangana 500044 Deleted

22. Nampelli Nagaraju, S/o Mallaiah, Age. 35 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 1-83, Ponagandlla (V), Regonda (M), Jayashankar Bhupalpally(D), Telangana 506348 Deleted

23. Kanuganti Sathish, S/o Mogili, Age. 33 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 151/F, Mallampally(V), Mulugu(M), Mulugu(D), Telangana 506349 Deleted

24. Maneshwari Duwasi, D/o Narashiah, Age. 37 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 2-10-2022, Bhagya Nagar Colony, Karimnagar (M and D), Telangana 505001

25. Potharla Haritha, D/o Venkanna, Age. 27 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 3-95/2/1, Dwarakapet(V), Narasmpeta(M), Waramgal(D), Telangana 506132 Deleted

26. Yalagandula Nagalakshmi, D/o Laxmi Narayana, Age. 36 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o Ft No 401, Ashraya Apartment, Rd No 4, Sri Nagar Colony Rotary Nagar, Khammam, Khammam (D), Telangana 507002 Deleted

27. Sunitha.T, D/o Bhumaiah, Age. 37 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 36-149, Ramakrishnapur(V), Mandhamarri(M), Mancherial(D), Telangana

28. K.Gangadhar, S/o Krishnaiah, Age. 33 Yrs., Qualification. B.Ed(HiandMr) Special, Occ. Unemployed, R/o Nellikudur(V and M), Mahububabad(D), Telangana 506368

29. Nampally Anitha, D/o Nampally Rammurthy, Age. 37 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 319, Road No 9, 60 Ft Road, Near Subjail, Danavaigudem, Khammam(Rural and D), Telangana 507003

30. Aleti Ravali, D/o Chithrareddy, Age. 33 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o 9-114, Sneha Nagar, Main Road, Kudakuda, Suryapet(M), Suryapeta(D), Telangana 508213

31. K.Kurumurthy, S/o K.Dharmanna, Age. 31 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o Peddamandadi (V and M), Wanaparthy (D), Telangana 509103 Deleted

32. **Kondaboina Rajashekar, S/o Kondaboina Srinivas, Age. 28 Yrs., Qualification. B.Ed (V.I) Special, Occ. Unemployed, R/o 8-26, Gabbeta(V), Raghunathapally(M), Jangaon(D), Telangana 506244 Deleted**

33. Nerusula Veerababu, S/o Kotaiah, Age. 34 Yrs., Qualification. B.Ed (V.I) Special, Occ. Unemployed, R/o Cherumari (V), Mudigonda (M), Khammam (D), Telangana 507158

34. Chippa Padma, D/o Satyanarayana, Age. 34 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 3-99/1, Shatpally, Sangareddy(V), Lingampet (M), Kamareddy(D), Telangana 503108

35. Intika Divya, D/o Lakshamaiah, Age. 29 Yrs., Qualification. B.Ed (V.I) Special, Occ. Unemployed, R/o Gandugulapalli(V), Dammapeta (M), Bhadradri Kothagudem (D), Telangana 507306

36. **G.Aravind, S/o G.Narayana, Age. 32 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 3-9, B C Colony ,Venakatapuram (V), Kaloor Thimmandoddi (M), Jogulamba Gadwal (D), Telangana 509125 Deleted**

37. **Podisetti Saidulu, S/o Venkateswarlu, Age. 31 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o Kalmalchervu (V), Garidepalli (M), Suryapeta (D), Telangana 508201 Deleted**

38. Manga Parusharamulu, S/o Parvathalu, Age. 33 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 1-37, Karvanga (V), Telkapally (M), Nagarkurnool (D), Telangana 509385 Deleted

39. **Pagidipathi Naresh, S/o Nagaiah, Age. 32 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 7-65, Cheruvumadharam (V), Nelakondapalli (M), Khammam (D), Telangana 507169 Deleted**

40. Dagam Malleshwari, D/o Mallesh, Age. 33 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 1-36, Gambbiraopet (V), Thiryani (M), Komarambheem Asifabad(D), Telangana 504297 Deleted

41. Gurram Srinivas, S/o Gurram Vijay Kumar, Age. 24 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 7-13, M.Venkatayapalem(V), Khammam(Rural and D), Telangana 507003

42. G.Bhagyamma, D/o Venkataiah, Age. 33 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 1-86, Balsurkonda(V), Gandeed (M), Mahaboobnagar(D), Telangana 509371

43. **R.Srinivas Kumar, S/o Narsimulu, Age. 30 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 1-65/1, Gadapa (V), Damargidda(M), Narayanpet (D), Telangana 509407 Deleted**

44. Gaddam Rama Krishna, S/o Gaddam Rajamouli, Age. 37 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o Spc-42(6-94), Sanghi Nagar(V), Abdullapurmet(M), Rangareddy (D), Telangana 501511

45. **Guguloth Babu, S/o Guguloth Veeru, Age. 28 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 6/51, Mekalathanda (V), Singareni (M), Khammam(D), Telangana 507122 Deleted**

46. Guguloth Sandhya, D/o Guguloth Veeru, Age. 26 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 6/51, Mekalathanda(V), Singareni (M), Khammam (D), Telangana 507122

47. B.Sravani, D/o Kashinath Goud, Age. 25 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o Gangpur (V), Jharasangam (M), Sangareddy (D), Telangana 502257

48. **Akula Shanker, S/o Akula Balaswamy, Age. 25 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 121 Thimaipally (V), Addakal (M), Mahaboobnagar (D), Telangana 509382 Deleted**

49. Avula Narmada, D/o Ramulu, Age. 37 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 17-110, Munnur Street, Kosgi (VandM), Narayanpet (D), Telangana 509339

50. **Boya Mahesh, S/o Boya Chennaiah, Age. 25 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 2-97, Addakal (V and M), Mahaboobnagar (D), Telangana 509382 Deleted**

51. **Cheerneni Thisha, D/o Narsaiah, Age. 22 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 6-86, Dharmapuri (M), Jagitial (D), Telangana 505425 Deleted**

52. **K. Ramesh, S/o Bheeraiah, Age. 24 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 2-37/1, Venkat Reddy Pally (V), Mohammadabad(M), Mahaboobnagar(D), Telangana 509337 Deleted**

53. S. Naveena, D/o Devendar, Age. 39 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 4-102, Narsapur(G) (V and M), Nirmal (D), Telangana 504104

54. Sheelam Usha Sri, D/o Kumara Swamy, Age. 22 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 2-53, Ameenabad (V), Chennaraopet (M), Warangal (D), Telangana 506122 (Petitioners Nos.31, 38 , 40 and 54, are dismissed as withdrawn as per Court Order dated 24-10-2024 vide I.A. No. 7 of 2024 in W.P. No. 8850 of 2024)

55. **Ayyori Akshay Kumar, S/o Lachanna, Age. 22 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 6-92, Dharmapuri (V and M), Jagityal (D), Telangana 505425 Deleted**

56. Jadav Vinayak Rao, S/o Jadav Datturam, Age. 31 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o Surelly (V), Basara (M), Nirmal (D), Telangana 504101

57. **Denaveni Sathish, S/o Rajaiah, Age. 23 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 3-138, Khamana (V), Wankidi (M), Kumarambheem Asifabad(D), Telangana 504295 Deleted**

58. U.Ganga Rani, D/o Anjaiah, Age. 39 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 3-131, Keshawaram(V), Muduchentala Pally(M), Medchal(D),Telangana 500101

59. **Y.Nageshwar, S/o Thimmanna, Age. 33 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 2-95, Mandipally (V), Kolpur (P), Maganoor(M), Narayanpet (D), Telangana 509352 Deleted**

60. Bandari Subbalaxmi, D/o Bandari Kotaiah, Age. 31 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 9-17, Gummadidala (V and M), Sangareddy (D), Telangana 502313

61. **Donda Upendar Rao, S/o Donda Krishnaiah, Age. 34 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 4-21, Konijerla, Khammam, Telangana 507305**

62. District Educational Officer, Vikarabad, Vikarabad District.

(Respondent Nos. 3, 4, 5, 8, 10, 21, 22, 23, 25, 26, 32, 36, 37, 39, 43, 45, 48, 50, 51, 52, 55, 57, 59 and 61 are dismissed as withdrawn as per Court Order dated 04.10.2024 Vide I.A.No.6 of 2024 in WP. No. 8850 of 2024)

.....PETITIONERS

AND

1. The State of Telangana, Rep. Through Chief Secretary, Secretariat, Hyderabad.
2. The State of Telangana, Rep. Through Principal Secretary, Department of School Education, Secretariat, Hyderabad.
3. The Director, Department of School Education, Secretariat, Hyderabad.
4. The Commissioner, Department of Panchayat Raj and Rural Development, Secretariat, Hyderabad.
5. The Director, State Council for Teacher Education Research and Training (SCERT), Opp. L.B. Nagar Stadium, E-Gate, Basheerbagh, Hyderabad.
6. National Council for Teacher Education (NCTE), Rep. Through its Member Secretary, Hans Bhavan, Wing II, 1, Bahadur Shah Zafar Marg, New Delhi - 110 002.
7. Rehabilitation Council of India (RCI), Rep. Through its Member Secretary, B-22, Qutub Institutional Area, New Delhi - 110 016.
8. District Educational Officer, Adilabad, Adilabad District.
9. District Educational Officer, Bhadradri Kothagudem, Bhadradri Kothagudem District.
10. District Educational Officer, Hanumakonda, Hanumakonda District.
11. District Educational Officer, Hyderabad, Hyderabad District.
12. District Educational Officer, Jagtial, Jagtial District.
13. District Educational Officer, Jangoa, Jangoan District.
14. District Educational Officer, Jayashankar Bhoopalpally, Jayashankar Bhoopalpally District.
15. District Educational Officer, Jogulamba Gadwal, Jogulamba Gadwal District.
16. District Educational Officer, Kamareddy, Kamareddy District.
17. District Educational Officer, Karimnagar, Karimnagar District.
18. District Educational Officer, Khammam, Khammam District.
19. District Educational Officer, Komaram Bheem Asifabad, Komaram Bheem Asifabad District.
20. District Educational Officer, Mahabubabad, Mahabubabad District.
21. District Educational Officer, Mahabubnagar, Mahabubnagar District.
22. District Educational Officer, Mancherial, Mancherial District.
23. District Educational Officer, Medak, Medak District.
24. District Educational Officer, Medchal-Malkajgiri, Medchal-Malkajgiri District.

25. District Educational Officer, Mulug, Mulug District.
26. District Educational Officer, Nagarkurnool, Nagarkurnool District.
27. District Educational Officer, Nalgonda, Nalgonda District.
28. District Educational Officer, Narayanpet, Narayanpet District.
29. District Educational Officer, Nirmal, Nirmal District.
30. District Educational Officer, Nizamabad, Nizamabad District.
31. District Educational Officer, Peddapalli, Peddapalli District.
32. District Educational Officer, Rajanna Sircilla, Rajanna Sircilla District.
33. District Educational Officer, Rangareddy, Rangareddy District.
34. District Educational Officer, Sangareddy, Sangareddy District.
35. District Educational Officer, Siddipet, Siddipet District.
36. District Educational Officer, Suryapet, Suryapet District.
37. District Educational Officer, Vikarabad, Vikarabad District.
38. District Educational Officer, Wanaparthy, Wanaparthy District.
39. District Educational Officer, Warangal, Warangal District.
40. District Educational Officer, Yadadri Bhuvanagiri, Yadadri Bhuvanagiri District.

.....RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a Writ, Order or Direction particularly one in the nature of Writ of Mandamus declaring the impugned notification, G.O.Ms.No.4 dt. 28/02/2024, issued by the Respondent No.2, School Education (Ser.III) Department as contrary to law, illegal, arbitrary, violative of Articles 14, 16 and 21 of the Constitution of India and violative of the norms prescribed by the statutory body, RCI (Rehabilitation Council of India) and which norms have been accepted by the Ministry of Education, Department of School Education and Literacy and communicated to all State Governments and Union Territories and consequently set aside the notification, further directing the Respondents to issue appropriate recruitment notification for recruiting Special Education Teachers to the teachers posts in the categories of Secondary Grade Teacher and School Assistant considering the norms framed by RCI, directions from the Ministry of Education, judgment of the Honourable Supreme Court dt. 28/10/2021 in W.P.No.132/2016 and consequently allow the writ petition as prayed for with all consequential benefits and relief.

I.A.NO:4 OF 2024

Between:

1. The State of Telangana, Rep. Through Chief Secretary, Secretariat, Hyderabad.
2. The State of Telangana, Rep. Through Principal Secretary, Department of School Education, Secretariat, Hyderabad.
3. The Director, Department of School Education, Secretariat, Hyderabad.
4. The Commissioner, Department of Panchayat Raj and Rural Development, Secretariat, Hyderabad.
5. The Director, State Council for Teacher Education Research and Training (SCERT), Opp. L.B. Nagar Stadium, E-Gate, Basheerbagh, Hyderabad.
6. National Council for Teacher Education (NCTE), Rep. Through its Member Secretary, Hans Bhavan, Wing II, 1, Bahadur Shah Zafar Marg, New Delhi - 110 002.
7. Rehabilitation Council of India (RCI), Rep. Through its Member Secretary, B-22, Qutub Institutional Area, New Delhi - 110 016.
8. District Educational Officer, Adilabad, Adilabad District.
9. District Educational Officer, Bhadradri Kothagudem, Bhadradri Kothagudem District.
10. District Educational Officer, Hanumakonda, Hanumakonda District.
11. District Educational Officer, Hyderabad, Hyderabad District.
12. District Educational Officer, Jagtial, Jagtial District.
13. District Educational Officer, Jangoa, Jangoan District.
14. District Educational Officer, Jayashankar Bhoopalpally, Jayashankar Bhoopalpally District.
15. District Educational Officer, Jogulamba Gadwal, Jogulamba Gadwal District.
16. District Educational Officer, Kamareddy, Kamareddy District.
17. District Educational Officer, Karimnagar, Karimnagar District.
18. District Educational Officer, Khammam, Khammam District.
19. District Educational Officer, Komaram Bheem Asifabad, Komaram Bheem Asifabad District.
20. District Educational Officer, Mahabubabad, Mahabubabad District.
21. District Educational Officer, Mahabubnagar, Mahabubnagar District.
22. District Educational Officer, Mancherial, Mancherial District.
23. District Educational Officer, Medak, Medak District.
24. District Educational Officer, Medchal-Malkajgiri, Medchal-Malkajgiri District.
25. District Educational Officer, Mulug, Mulug District.

26. District Educational Officer, Nagarkurnool, Nagarkurnool District.

27. District Educational Officer, Nalgonda, Nalgonda District.

28. District Educational Officer, Narayanpet, Narayanpet District.

29. District Educational Officer, Nirmal, Nirmal District.

30. District Educational Officer, Nizamabad, Nizamabad District.

31. District Educational Officer, Peddapalli, Peddapalli District.

32. District Educational Officer, Rajanna Sircilla, Rajanna Sircilla District.

33. District Educational Officer, Rangareddy, Rangareddy District.

34. District Educational Officer, Sangareddy, Sangareddy District.

35. District Educational Officer, Siddipet, Siddipet District.

36. District Educational Officer, Suryapet, Suryapet District.

37. District Educational Officer, Vikarabad, Vikarabad District.

38. District Educational Officer, Wanaparthy, Wanaparthy District.

39. District Educational Officer, Warangal, Warangal District.

40. District Educational Officer, Yadadri Bhuvanagiri, Yadadri Bhuvanagiri District.

.....PETITIONERS

AND

1. C. Sreenivasulu, S/o Age. 35 Yrs., Qualification. B.Ed (I.D) and D.Ed, Special, Occ. Unemployed, R/o 1-94, Kamsanipally (V), Uppununthala(M), Nagarkurnool(D), Telangana 509376
2. Itikayla Gangadhar, S/o Balnarasaiah, Age. 35 Yrs., Qualification. B.Ed (M.R) and D.Ed Special, Occ. Unemployed, R/o 3-70, Chebarthi(V), Markook (M), Siddipet(D), Telangana 502279
3. Chandula Veeresh, S/o Bhumanna, Age. 30 Yrs., Qualification. B.Ed (V.I) and D.Ed Special, Occ. Unemployed, R/o Chata (VandPost), Kubeer (M), Nirmal (D), Telangana 504103. Deleted
4. Bolishetti Sruthi, D/o Bolishetti Sathaiah, Age. 28 Yrs., Qualification. B.Ed (I.D) and D.Ed Special, Occ. Unemployed, R/o 15-93/4, Old Mancherial (V), Mancherial (M and D), Telangana 504208. Deleted
5. Potu Sathish, S/o Potu Lingiah, Age. 30 Yrs., Qualification. B.Ed (I.D.) and D.Ed (Special), Occ. Unemployed, R/o Painampalli(V), Nelakondapalli (M), Khammam (D), Telangana 507160 Deleted
6. D. Maneshwari, D/o D.Narasaiah, Age. 36 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 2-10-2022, Jyothi Nagar, Karimnagar, Telangana 505001
7. Swathi Arikela, D/o A.Janardhan Reddy, Age. 36 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o D.No.5-82/105, Road No 7, Bsr Colony, Patelguda, Ameenpur(M), Sangareddy(D), Telangana 502319.

8 R. Nagalaxmi, D/o R.Veeraiah, Age. 31 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o 6-10, Ananthagiri (V and M), Suryapeta(D), Telangana 508206 Deleted

9 Mokka Ranga Rao, S/o Mokka Venkateswarlu, Age. 32 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o 145/48/23/B, Ambedkar Colony, Kodada Town, Kodada (VandM), Suryapet (D), Telangana 508206

10 Kanisetty Sandhya Rani, D/o Kuchelarao, Age. 34 Yrs., Qualification. B.Ed (V.I) Special, Occ. Unemployed, R/o 5-6-20/3/A, Pakabanda Bazar, Khammam Urban, Khammam(D), Telangana 507001 Deleted

11 Bollikonda Pushpalatha, D/o Yesu, Age. 31 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 10-6-63/85, Bhuranpuram, Khammam Urban, Khammam(D), Telangana 507001

12 Deshpande Renuka, D/o Rama Rao, Age. 32 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o Ft No 308, Kjr Apartment, Ekashila Road, Mubarak Nagar(V), Nizamabad(MandD), Telangana 503003

13 Rayilla Sudhakar, S/o Rajaiah, Age. 35 Yrs., Qualification. B.Ed (I.D) Special, Occ. Unemployed, R/o 1-25, Choutapalli(V), Tandur(M), Mancherial(D), Telangana 504272

14 Bonkuri Saidulu, S/o Veerabhadram, Age. 34 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 5-125/2, Nayakan Gudem(V), Kusumanchi(M), Khammam(D), Telangana 507157

15 Ankitha Chettukindi, D/o Bhojanna, Age. 25 Yrs., Qualification. B.Ed (I.D) Special, Occ. Unemployed, R/o 2-85, Godisera, Lokeshwaram, Nirmal(D), Telangana 504104

16 Rachana, D/o Datharpally Ram Reddy, Age. 32 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o Venkampalli (V), Nagireddy Pet(M), Kamareddy(D), Telangana 503111

17 Gunta Gowthami, D/o Gunta Gangaiah, Age. 31 Yrs., Qualification. B.Ed (V.I) Special, Occ. Unemployed, R/o 2-39, Namiligundupally(V), Vemulawada(M), Rajanna Siricilla(D), Telangana 505524

18 Badavath Sreenu, S/o Hatya, Age. 39 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o 5-37, Kasturinagaram(V), Ramachandrapur(P), Bayyaram(M), Mahabubabad(D), Telangana 507211.

19 Nallatheegala Rajesham, S/o Laxmaiah, Age. 41 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 77-75, 3rd Zone, Mandamarri, Mancherial(D), Telangana 504231.

20 Adepu Nagasiromani, D/o Hanumanth Rao, Age. 34 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o Mandalapadu(P and V), Penubally(M), Khammam(D), Telangana 507302.

21 Maya Archana Kumari, D/o M.Bal Kishan, Age. 38 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o 2-2-1105/A/1, Tilak Nagar, Amberpet, Hyderabad, Telangana 500044 Deleted.

22 Nampelli Nagaraju, S/o Mallaiah, Age. 35 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 1-83, Ponagandlla (V), Regonda (M), Jayashankar Bhupalpally(D), Telangana 506348 Deleted.

23 Kanugant: Sathish, S/o Mogili, Age. 33 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 151/F, Mallampally(V), Mulugu(M), Mulugu(D), Telangana 506349 Deleted.

24 Maneshwari Duwasi, D/o Narashiah, Age. 37 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 2-10-2022, Bhagya Nagar Colony, Karimnagar (M and D), Telangana 505001.

25 Potharla Haritha, D/o Venkanna, Age. 27 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 3-95/2/1, Dwarakapet(V), Narasmpeta(M), Warangal(D), Telangana 506132 Deleted.

26 Yalagandula Nagalakshmi, D/o Laxmi Narayana, Age. 36 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o Ft No 401, Ashraya Apartment. Rd No 4, Sri Nagar Colony Rotary Nagar, Khammam, Khammam (D), Telangana 507002 Deleted.

27 Sunitha.T, D/o Bhumaiah, Age. 37 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 36-149, Ramakrishnapur(V), Mandhamarri(M), Mancherial(D), Telangana.

28 K.Gangadhar, S/o Krishnaiah, Age. 33 Yrs., Qualification. B.Ed(HiandMr) Special, Occ. Unemployed, R/o Nellikudur(V and M), Mahububabad(D), Telangana 506368.

29 Nampally Anitha, D/o Nampally Rammurthy, Age. 37 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 319, Road No 9, 60 Ft Road, Near Subjail, Danavaigudem, Khammam(Rural and D), Telangana 507003.

30 Aleti Ravali, D/o Chithrareddy, Age. 33 Yrs., Qualification. B.Ed (H.I) Special. Occ. Unemployed, R/o 9-114, Sneha Nagar, Main Road, Kudakuda, Suryapet(M), Suryapeta(D), Telangana 508213.

31 K.Kurumurthy, S/o K.Dharmanna, Age. 31 Yrs., Qualification. B.Ed (H.I) Special, Occ. Unemployed, R/o Peddamandadi (V and M), Wanaparthy (D), Telangana 509103 Deleted.

32 Kondaboina Rajeshekar, S/o Kondaboina Srinivas, Age. 28 Yrs., Qualification. B.Ed (V.I) Special, Occ. Unemployed, R/o 8-26, Gabbeta(V), Raghunathapalli (M), Jangaon(D), Telangana 506244 Deleted.

33 Nerusula Veerababu, S/o Kotaiah, Age. 34 Yrs., Qualification. B.Ed (V.I) Special, Occ. Unemployed, R/o Cherumari (V), Mudigonda (M), Khammam (D), Telangana 507158.

34 Chippa Padma, D/o Satyanarayana, Age. 34 Yrs., Qualification. B.Ed (M.R) Special, Occ. Unemployed, R/o 3-99/1, Shatpally, Sangareddy(V), Lingampet (M), Kamareddy(D), Telangana 503108.

35 Intika Divya, D/o Lakshamaiah, Age. 29 Yrs., Qualification. B.Ed (V.I) Special, Occ. Unemployed, R/o Gandugulapalli(V), Dammapeta (M), Bhadradri Kothagudem (D), Telangana 507306.

36 G.Aravind, S/o G.Narayana, Age. 32 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 3-9, B C Colony ,Venakatapuram (V), Kaloor Thimmandoddi (M), Jogulamba Gadwal (D), Telangana 509125 Deleted.

37 Podisetti Saidulu, S/o Venkateswarlu, Age. 31 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o Kalmalchervu (V), Garidepalli (M), Suryapeta (D), Telangana 508201 Deleted.

38 Manga Parusharamulu, S/o Parvathalu, Age. 33 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 1-37, Karvanga (V), Telkapally (M), Nagarkurnool (D), Telangana 509385 Deleted.

39 Pagidipathi Naresh, S/o Nagaiah, Age. 32 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 7-65, Cheruvumadharam (V), Nelakondapalli (M), Khammam (D), Telangana 507169 Deleted.

40 Dagam Malleshwari, D/o Mallesh, Age. 33 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 1-36, Gambbiraopet (V), Thiryani (M), Komarambheem Asifabad(D), Telangana 504297 Deleted.

41 Gurram Srinivas, S/o Gurram Vijay Kumar, Age. 24 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 7-13, M.Venkatayapalem(V), Khammam(Rural and D), Telangana 507003.

42 G.Bhagyamma, D/o Venkataiah, Age. 33 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 1-86, Balsurkonda(V), Gandeed (M), Mahaboobnagar(D), Telangana 509371.

43 R.Srinivas Kumar, S/o Narsimulu, Age. 30 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 1-65/1, Gadapa (V), Damargidda(M), Narayanpet (D), Telangana 509407 Deleted.

44 Gaddam Rama Krishna, S/o Gaddam Rajamouli, Age. 37 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o Spc-42(6-94), Sanghi Nagar(V), Abdullapurmet(M), Rangareddy (D), Telangana 501511.

45 Guguloth Babu, S/o Guguloth Veeru, Age. 28 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 6/51, Mekalathanda (V), Singareni (M), Khammam(D), Telangana 507122 Deleted.

46 Guguloth Sandhya, D/o Guguloth Veeru, Age. 26 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 6/51, Mekalathanda(V), Singareni (M), Khammam (D), Telangana 507122.

47 B.Sravani, D/o Kashinath Goud, Age. 25 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o Gangpur (V), Jharasangam (M), Sangareddy (D), Telangana 502257.

48 Akula Shankar, S/o Akula Balaswamy, Age. 25 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 121 Thimaipally (V), Addakal (M), Mahaboobnagar(D), Telangana 509382 Deleted.

49 Avula Narmada, D/o Ramulu, Age. 37 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 17-110, Munnur Street, Kosgi (VandM), Narayanpet (D), Telangana 509339.

50 Boya Mahesh, S/o Boya Chennaiah, Age. 25 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 2-97, Addakal (V and M), Mahaboobnagar(D), Telangana 509382 Deleted.

51 Cheerneni Thrisha, D/o Narsaiah, Age. 22 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 6-86, Dharmapuri (M), Jagitial (D), Telangana 505425 Deleted.

52 K. Ramesh, S/o Bheeraiah, Age. 24 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 2-37/1, Venkat Reddy Pally (V), Mohammadabad(M), Mahaboobnagar(D), Telangana 509337 Deleted.

53 S. Naveena, D/o Devendar, Age. 39 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 4-102, Narsapur(G) (V and M), Nirmal (D), Telangana 504104.

54 Sheelam Usha Sri, D/o Kumara Swamy, Age. 22 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 2-53, Ameenabad (V), Chennaraopet (M), Warangal (D), Telangana 506122

(Petitioners Nos. 31, 38 , 40 and 54, are dismissed as withdrawn as per Court Order dated 24-10-2024 vide I.A. No. 7 of 2024 in W.P. No. 8850 of 2024).

55 Ayyori Akshay Kumar, S/o Lachanna, Age. 22 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 6-92, Dharmapuri (V and M), Jagityal (D), Telangana 505425 Deleted.

56 Jadav Vinayak Rao, S/o Jadav Datturam, Age. 31 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o Surelly (V), Basara (M), Nirmal (D), Telangana 504101.

57 Denaveni Sathish, S/o Rajaiah, Age. 23 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 3-138, Khamana (V), Wankidi (M), Kumarambheem Asifabad(D), Telangana 504295 Deleted.

58 U.Ganga Rani, D/o Anjaiah, Age. 39 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 3-131, Keshawaram(V), Muduchentala Pally(M), Medchal(D),Telangana 500101.

59 Y.Nageshwar, S/o Thimmanna, Age. 33 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 2-95, Mandipally (V), Kolpur (P), Maganoor(M), Narayanpet (D), Telangana 509352 Deleted.

60 Bandari Subbalaxmi, D/o Bandari Kotaiah, Age. 31 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 9-17, Gummadidala (V and M), Sangareddy (D), Telangana 502313.

61 Donda Upendar Rao, S/o Donda Krishnaiah, Age. 34 Yrs., Qualification. D.Ed (Special), Occ. Unemployed, R/o 4-21, Konijerla, Khammam, Telangana 507305.

62 District Educational Officer, Vikarabad, Vikarabad District.

(Respondent Nos.3, 4, 5, 8, 10, 21, 22, 23, 25, 26, 32, 36, 37, 39, 43, 45, 48, 50, 51, 52, 55, 57, 59 and 61 are dismissed as withdrawn as per Court Order dated 04.10.2024 Vide IA. No. 6 of 2024 in WP. No. 8850 of 2024)

.....RESPONDENTS

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to vacate the interim order dated 16/07/2024 in I.A.No.1 of 2024 in W.P.No. 8850 of 2024 and dismiss the writ petition.

Counsel for the Petitioner : SRI G.VIDYA SAGAR, SENIOR COUNSEL FOR SRI S.K.S.KIRAN

Counsel for the Respondents : GP FOR SERVICES – III

W.P.NO: 15517 OF 2024

Between:

1. Chepoor Vineeth Kumar, S/o Chepoor Sagar, Age. 28 Yrs H.No 2-9/3A, Nandipet, Nandipet Nizamabad, 503212 D.Ed (ASD) Special
2. Konduru Laxmikanth, S/o Konduru Gurumurthy, Aged 32 Yrs 16-136, Jubli Nagar, Achampet, Nagarkurnool, 509375 D.Ed (ASD) Special
3. Madugula Nagalaxmi, D/o Madugula Veeraiah, Aged 35 Yrs 1-94, SBH Vadi, Laxminagaram, Dummugudem, Khamamm, 507137 B.Ed (ID) Special
4. Sunitha Genkani, D/o Balamallu, Aded 46 Yrs 15-143/1, Hanuman Nagar, Siddipet, 502103 B.Ed (HI) Special
5. Jagan Edla, S/o Buchanna, Aged 36 Yrs 5-151, Perkapelli, Dasturabad, Adilebad, 504202 D.Ed (MR) Special
6. Yama Nagalaxmi, D/o Ramulu, Aged 35 Yrs 3-29/1, Masjid Gally, Biknoor, Nizamabad, 503321 B.Ed (HI) Special
7. Balamani Bogadamidi, D/o Narayani, Aged 36 Yrs 3-53/1, Bogada Galli, Birknoor, Nizamabad, 503321 B.Ed (HI) Special
8. Shwetha Kasanpally, D/o Ram Reddy, Aged 36 Yrs 7-23/9/26/A, Plot No.26/P, Subhash Nagar, Quthbullapur, RR Dist, 500055 B.Ed (HI) Special
9. Gundala Sai Kumar, S/o Gundala Snniyasulu, Aged 28 Yrs 1-29, Chinnarhudunur, Telkapally, Nagarkurnool, 509385 D.Ed (ID), B.Ed (ID) Special

10. Valaboju Soumya, D/o Siddeshwar, Aged 26 Yrs Ladnoor, Maddur, Warangal, 506224 D.Ed (ASD) Special

.....PETITIONERS

AND

1. The State of Telangana, Rep. Through Principal Secretary Department of School Education Secretariat, Hyderabad.
2. The Commissioner and Director, Department of School Education Secretariat, Hyderabad.
3. The Director, State Council for Teacher Education Research and Training (SCERT) Opp. L.B. Nagar Stadium, E-Gate Basheerbagh, Hyderabad.
4. National Council for Teacher Education (NCTE), Rep. Through its Member Secretary Hans Bhavan, Wing II, 1, Bahadur Shah Zafar Marg New Delhi - 110 002.
5. Rehabilitation Council of India (RCI), Rep. Through its Member Secretary B-22, Qutub Institutional Area New Delhi - 110 016.

.....RESPONDENTS

Petition Under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a Writ, Order or Direction particularly one in the nature Writ of Mandamus declaring the impugned notification, G.O.Ms.No.4 dt. 28.02.2024, issued by the Respondent No.1, School Education (Ser.III) Department in so far as prescribing 20 percent score in the Teacher Eligibility Test under Rule-3 as illegal and arbitrary, prescription of the pass in Paper-I of Telangana State Teacher Eligibility Test (TSTET) / Andhra Pradesh Teacher Eligibility Test (APTET) / Central Teacher Eligibility Test (CTET) or Paper-II of Telangana State Teacher Eligibility Test (TSTET) as illegal, arbitrary and violative of Articles 14 and 16 of the Constitution of India and violative of norms prescribed by the Rehabilitation Council of India (RCI), and consequently direct the Respondents to conduct the recruitment to the post of Special Education Teachers in the cadre of Secondary Grade Teachers and School Assistants by considering the norms framed by Rehabilitation Council of India (RCI) without insisting on the qualification of pass in Pa-per-I/Paper-II of Teacher Eligibility Test and prescribing the 20 percent score as method of recruitment to the aforesaid posts issued by the Respondent No.1, School Education (Ser.III) Department in so far as prescribing 20 percent score in the Teacher Eligibility Test under Rule-3 as illegal and arbitrary, prescription of the pass in Paper-I of Telangana State Teacher Eligibility Test (TSTET) / Andhra Pradesh Teacher Eligibility Test (APTET) / Central Teacher Eligibility Test (CTET)

or Paper-II of Telangana State Teacher Eligibility Test (TSTET) as illegal, arbitrary and vio-lative of Articles 14 and 16 of the Constitution of India and violative of norms prescribed by the Rehabilitation Council of India (RCI), and consequently direct the Respondents to conduct the recruitment to the post of Special Education Teachers in the cadre of Secondary Grade Teachers and School Assistants by considering the norms framed by Rehabilitation Council of India (RCI) without insisting on the qualification of pass in Pa-per-I/Paper-II of Teacher Eligibility Test and prescribing the 20 percent score as method of recruitment to the aforesaid posts, and allow the writ petition as prayed for with all consequential benefits and relief.

I.A.NO:1 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to permit the Petitioners to participate in the selection process pursuant to the Notification dated 29.02.2024 issued by the 2nd Respondent without insisting on the qualification of Teacher Eligibility Test (TET) Paper-I or Paper-II as the case may be.

I.A.NO:2 OF 2024

Between:

1.The State of Telangana, Rep. Through Principal Secretary Department of School Education Secretariat, Hyderabad.

2. The Commissioner and Director, Department of School Education Secretariat, Hyderabad.

3. The Director. State Council for Teacher Education Research and Training (SCERT) Opp. L.B. Nagar Stadium, E-Gate Basheerbagh, Hyderabad.

4.National Council for Teacher Education (NCTE), Rep. Through its Member Secretary Hans Bhavan, Wing II, 1, Bahadur Shah Zafar Marg New Delhi - 110 002.

5.Rehabilitation Council of India (RCI), Rep. Through its Member Secretary B-22, Qutub Institutional Area New Delhi - 110 016.

.....PETITIONERS

AND

1. Chepoor Vineeth Kumar, S/o Chepoor Sagar, Age. 28 Yrs H.No 2-9/3A, Nandipet, Nandipet Nizamabad, 503212 D.Ed (ASD) Special

2. Konduru Laxmikanth, S/o Konduru Gurumurthy, Aged 32 Yrs 16-136, Jubli Nagar, Achampet, Nagarkurnool, 509375 D.Ed (ASD) Special
3. Madugula Nagalaxmi, D/o Madugula Veeraiah, Aged 35 Yrs 1-94, SBH Vadi, Laxminagaram, Dummugudem, Khamamm, 507137 B.Ed (ID) Special
4. Sunitha Genkani, D/o Balamallu, Aded 46 Yrs 15-143/1, Hanuman Nagar, Siddipet, 502103 B.Ed (HI) Special
5. Jagan Edla, S/o Buchanna, Aged 36 Yrs 5-151, Perkapelli, Dasturabad, Adilebad, 504202 D.Ed (MR) Special
6. Yama Nagalaxmi, D/o Ramulu, Aged 35 Yrs 3-29/1, Masjid Gally, Biknoor, Nizamabad, 503321 B.Ed (HI) Special
7. Balamani Bogadamidi, D/o Narayani, Aged 36 Yrs 3-53/1, Bogada Galli, Birknoor, Nizamabad, 503321 B.Ed (HI) Special
8. Shwetha Kasanpally, D/o Ram Reddy, Aged 36 Yrs 7-23/9/26/A, Plot No.26/P, Subhasb Nagar, Quthbullapur, RR Dist, 500055 B.Ed (HI) Special
9. Gundala Sai Kumar, S/o Gundala Snniyasulu, Aged 28 Yrs 1-29, Chinnamadur, Telkapally, Nagarkurnool, 509385 D.Ed (ID), B.Ed (ID) Special
10. Valaboju Sowmya, D/o Siddeshwar, Aged 26 Yrs Ladnoor, Maddur, Warangal, 506224 D.Ed (ASD) Special

....RESPONDENTS

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to vacate the interim order dated 18/06/2024 in IA.No.1 of 2024 in W.P.No. 15517 of 2024 and dismiss the writ petition.

Counsel for the Petitioners : SRI S.K.S.KIRAN

Counsel for the Respondents : GP FOR SCHOOL EDUCATION

W.P.NO:15647 OF 2024

Between:

1. Uma, D/o. Sree Ram Reddy, Aged about 48 Years, Occ. Unemployees, R/o. H No. 45-71/1/A, KDR Nagar Wanaparthy, Wanaparthy District
2. Naresh Chikkula, S/o. Rajaiah, Aged about 35 Years, Occ. Unemployes R/o. H No. 2-32, Village Kailapur Mandal Chityal Jayashankar Bhupalpally District.
3. Kodela Satyanarayana, S/o. Kodela Rajaiah, Aged about 47 Years, Occ. Unemployee R/o. H.No.6-3, Laxmipoor, Damarakunta Mandal Kataram, Jayashankar Bhupalpally District.
4. P. Swapna, D/o. P. Vijay, Aged about 33 Years Occ. Unemployee, R/o. H No. 1-100 Shivaji Nagar, Amarachinta Wanaparthy District T.S.
5. Avula Geetha, D/o. Narsimhulu, Aged about 45 Years, Occ. Unemployee, R/o. H No. 1-154, Road No. 2, Shrungari Colony Kothapet, Nalgonda District. **(Petitioner No.5 is dismissed as withdrawn as per Court Order dated 24-10-2024 vide I.A. No. 3 of 2024, in W.P. No. 15647 of 2024)**

.....PETITIONERS

AND

1. The State of Telangana, Rep. Through Principal Secretary Department of School Education Secretariat, Hyderabad.
2. The Commissioner and Director, Department of School Education Secretariat, Hyderabad.
3. The Director, State Council for Teacher Education Research and Training (SCERT) Opp. L.B. Nagar Stadium, E-Gate Basheerbagh, Hyderabad.
4. National Council for Teacher Education (NCTE), Rep. Through its Member Secretary Hans Bhavan, Wing II, 1, Bahadur Shah Zafar Marg New Delhi - 110 002.
5. Rehabilitation Council of India (RCI), Rep. Through its Member Secretary B-22, Qutub Institutional Area New Delhi - 110 016.

.....RESPONDENTS

Petition Under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a Writ, Order or Direction particularly one in the nature Writ of Mandamus declaring the impugned notification, G.O.Ms.No.4 dt. 28.02.2024, issued by the Respondent No.1, School Education (Ser.III) Department in so far as prescribing 20 percent score in the Teacher Eligibility Test under Rule-3 as illegal and arbitrary, prescription of the pass in Paper-I of Telangana State Teacher Eligibility Test (TSTET) / Andhra Pradesh Teacher Eligibility Test (APTET) / Central Teacher Eligibility Test (CTET) or Paper-II of Telangana State Teacher Eligibility Test (TSTET) as illegal, arbitrary and viola-tive of Articles 14 and 16 of the Constitution of India and violative of norms prescribed by the Rehabilitation Council of India (RCI), and consequently direct the Respondents to conduct the recruitment to the post of Special Education Teachers in the cadre of Secondary Grade Teachers and School Assistants by considering the norms framed by Rehabilitation Council of India (RCI) without insisting on the qualification of pass in Paper-I/Paper-II of Teacher Eligibility Test and prescribing the 20 percent score as method of recruitment to the aforesaid posts, and allow the writ petition as prayed for with all consequential benefits and relief.

I.A.NO:1 OF 2024

Petition Under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to permit the Petitioners to participate in the selection process pursuant to the Notification dated 29.02.2024 issued by the 2nd Respondent without insisting on

the qualification of Teacher Eligibility Test (TET) Paper-I or Paper-II as the case may be.

I.A.NO:2 OF 2024

Between

1. The State of Telangana, Rep. Through Principal Secretary Department of School Education Secretariat, Hyderabad.
2. The Commissioner and Director, Department of School Education Secretariat, Hyderabad.
3. The Director, State Council for Teacher Education Research and Training (SCERT) Opp. L.B. Nagar Stadium, E-Gate Basheerbagh, Hyderabad.
4. National Council for Teacher Education (NCTE), Rep. Through its Member Secretary Hans Bhavan, Wing II, 1, Bahadur Shah Zafar Marg New Delhi - 110 002.
5. Rehabilitation Council of India (RCI), Rep. Through its Member Secretary B-22, Qutub Institutional Area New Delhi - 110 016.

.....PETITIONERS

AND

1. Uma, D/o. Sree Ram Reddy, Aged about 48 Years, Occ. Unemployees, R/o. H No. 45-71/1/A, KDR Nagar Wanaparthy, Wanaparthy District.
2. Naresh Chikkula, S/o. Rajaiah, Aged about 35 Years, Occ. Unemployes R/o. H No. 2-32, Village Kailapur Mandal Chityal Jayashankar Bhupalpally District.
3. Kodela Satyanarayana, S/o. Kodela Rajaiah, Aged about 47 Years, Occ. Unemployee R/o. H.No.6-3, Laxmipoor, Damarakunta Mandal Kataram, Jayashankar Bhupalpally District.
4. P. Swapna, D/o. P. Vijay, Aged about 33 Years Occ. Unemployee, R/o. H No. 1-100 Shivaji Nagar, Amarachinta Wanaparthy District T.S.
5. Avula Geetha, D/o. Narsimhulu, Aged about 45 Years, Occ. Unemployee, R/o. H.No.1-154, Road No. 2, Shrungari Colony Kothapet, Nalgonda District. **(Petitioner No.5 is dismissed as withdrawn as per Court Order dated 24-10-2024 vide I.A. No. 3 of 2024, in W.P. No. 15647 of 2024)**

....RESONDENTS

Petition Under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to vacate the interim order dated 0.06.2024 in I.A.No.1 of 2024 in W.P.No.15647 of 2024 and dismiss the writ petition.

Counsel for the Petitioners : SRI S.K.S.KIRAN

Counsel for the Respondents : ADDL ADVOCATE GENERAL

The Court made the following COMMON ORDER

THE HON'BLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH

AND

THE HON'BLE SRI JUSTICE G.M. MOHIUDDIN

I.A.NO.4 OF 2024 IN/AND WRIT PETITION NO. 8850 OF 2024,
I.A.NO.2 OF 2024 IN/AND WRIT PETITION NO.15517 OF 2024
AND
I.A.NO.2 OF 2024 IN/AND WRIT PETITION NO.15647 of 2024

COMMON ORDER:

Since the issues that arise in the above writ petitions are integrally one and the same, the writ petitions are being disposed of by this Common Order.

2. Heard Sri G.Vidya Sagar, learned Senior Counsel representing Sri S.K.S.Kiran, learned counsel for the petitioners, Sri S.Rahul Reddy, learned Special Government Pleader attached to the Office of the learned Additional Advocate General appearing for the State, Sri N.Avaneesh, learned Standing Counsel for National Council for Teacher Education and Sri N.Bhujanga Rao, learned Deputy Solicitor General of India and perused the record.

3. The above writ petitions are filed under Article 226 of the Constitution of India, challenging the recruitment process for Special Education Teachers as notified by the Government of Telangana *vide* G.O.Ms.No.4, School Education (Ser.III) Department of the Government of Telangana, dated 28.02.2024,

and the consequent Notification No.24/RC-1/TRT/DSC/2024, dated 29.02.2024, with the following identical prayer viz.,

> *...this Hon'ble Court may be pleased to issue a writ, order or direction more particularly one in the nature of Writ of Mandamus or any other appropriate writ to declare the G.O. Ms. No. 4, School Education (Ser.III) Department, dated 28-2-2024 in so far as prescribing 20% score for the Teacher Eligibility Test under Rule-3 as illegal and arbitrary; prescription of the pass in Paper-1 of Telangana State Eligibility Test (TSTET)/ Andhra Pradesh Teacher Eligibility Test (APTET)/ Central Teacher Eligibility Test (CTET) or Paper-II of Telangana State Eligibility Test (TSTET) as illegal, arbitrary and violative of Article 14 & 16 of Constitution of India and violative of norms prescribed by the Rehabilitation Council of India (RCI); and Consequently, direct the Respondents to conduct the recruitment to the post of Special Education Teachers in the cadre of Secondary Grade Teachers and School Assistants by considering the norms framed by Rehabilitation Council of India (RCI) without insisting on the qualification of pass in Paper-I/ Paper-II of Teacher Eligibility Test and prescribing the 20% score as method of recruitment to the post; and pass such other order or orders as this Hon'ble Court may deem fit and proper in the interest of justice.*

Brief facts of the case:

4. The present dispute arises from the State's decision to initiate recruitment of Special Education Teachers to facilitate inclusive education in Government and Local Body Schools. Pursuant thereto, the Finance Department, *vide* G.O.Ms.No.97 dated 26.08.2023, accorded sanction for 796 posts of Special Education Teachers at the Primary Level (Secondary Grade Teacher - SGT) and 727 posts at the Upper Primary/Secondary Level (School Assistant - SA). Subsequently, the sanctioned strength was modified *vide* G.O.Ms.No.26 dated 26.02.2024, whereby the posts were authorized as 796 for SGT (Special

Education) and 220 for SA (Special Education), aggregating to 1,016 vacancies.

5. Further, in order to govern this recruitment, the State promulgated "The Telangana Direct Recruitment for the posts of Special Education Teacher at Primary level in the category of Secondary Grade Teacher and Special Education Teacher posts at Upper Primary/Secondary Level in the category of School Assistant in Government & Local Body Management Schools in the State (Scheme of Selection) Rules, 2024" *vide* the impugned G.O.Ms.No.4, dated 28.02.2024 (for short "the impugned Rules"). Based on these rules, the Commissioner of School Education issued the recruitment Notification No.24/RC-1/ TRT/DSC/2024, dated 29.02.2024.

6. The petitioners, who possess qualifications in Special Education (D.Ed./B.Ed. in Special Education) from institutions recognized by the Rehabilitation Council of India (for short 'RCI') have challenged the impugned Rules and Notification on several grounds, wherein their primary grievances are:

i. **In respect of Rule 3 and 4(ii)(a) & (b) of the Rules 2024:** These rules mandate passing the general Teacher Eligibility Test (for short 'TET') and assignment a 20% weightage to the TET score in the final selection process. The petitioners contend that the condition is arbitrary as the general TET is not tailored to assess the competencies of a Special Education Teacher.

ii. **Violation of RCI Norms:** The petitioners argue that the said recruitment process violates the norms prescribed by the RCI, which were accepted by the Ministry of Education, Government of India, and which the Hon'ble Supreme Court of India, in its order dated 21.07.2022 in ***Rajneesh Kumar Pandey & Ors. vs. Union of India & Ors.***[1], expressly directed all States to comply with.

7. This Court, *vide* interim order dated 18.06.2024 in the present writ petitions, permitted the petitioners to participate provisionally in the selection process with the direction that their results be kept in a sealed cover subject to the final outcome of these writ petitions. The respondents have filed their counter-affidavits seeking dismissal of the writ petition.

Contentions of the petitioners:

8. The learned Senior Counsel for the petitioners has vehemently contended that:

i. The said recruitment process is *ultra vires* to the Rehabilitation Council of India Act, 1992 (for short 'RCI Act, 1992'). It is contended that the RCI is the sole statutory authority for regulating "Rehabilitation Professionals," which includes Special Teachers, and its norms, especially after being endorsed by the Apex Court in ***Rajneesh Kumar Pandey (Supra 1)***, are binding on the State.

ii. The said recruitment procedure prescribed by the RCI, as conveyed by the Ministry of Education through its

[1] W.P.(Civil) No.132 of 2016

communication dated 10.06.2022, mandates selection through CTET/TET/NTA Score + Demonstration of Classroom teaching + Interview or as per the recruitment process adapted from time to time. It is contended that the State has arbitrarily ignored the latter part of this process (demonstration and interview) and has misinterpreted the first part.

iii. The term "TET" as stated in the RCI norms ought to be construed as a "Special TET," given that the context pertains to the recruitment of Special Educators. The impugned practice of subjecting candidates possessing specialized qualifications to a general test intended for general category teachers is violative of Article 14 of the Constitution of India. Further, the neighbouring State of Andhra Pradesh has correctly interpreted the RCI norms by conducting a separate "Special TET-cum-TRT" for Special Educators, which serves as a persuasive precedent.

iv. Assigning a weightage of 20% to the general TET score is irrational and arbitrary, and causes prejudice to meritorious candidates possessing specialized qualifications in Special Education, who may not necessarily perform optimally in a generalist examination.

Contentions of the respondents:

9. The learned Additional Advocate General, appearing for the State/respondents, contended that:

i. The impugned Rules are in consonance with the norms prescribed by the RCI as well as the directions issued by the

Hon'ble Supreme Court. The guidelines issued by the RCI unequivocally stipulate "CTET/TET/NTA Score" as the initial stage in the recruitment process, without affixing the prefix "Special" to TET. Thus, the petitioners' attempt to import such a qualification into the guidelines is unwarranted and without basis.

ii. The decision to recognize and rely upon the existing statutorily sanctioned TSTET/CTET constitutes a valid and reasonable construction of the RCI guidelines. Therefore, to direct the State to devise and conduct a separate "Special TET" would amount to judicial overreach into matters of policy, which is impermissible.

iii. The phrase *"...or as per the recruitment process adapted from time to time"* contained in the RCI guidelines grants the State requisite flexibility to modify the recruitment process. In this regard, the State of Telangana, pursuant to a deliberate policy decision embodied in G.O.Ms.No.47 dated 11.04.2022, has dispensed with the interview component for most direct recruitments to promote transparency and objectivity, which is a valid and tenable adaptation.

iv. The posts in question pertain to Special Education Teachers appointed to serve in general schools to facilitate inclusive education rather than exclusively in special schools. Consequently, it is reasonable and justifiable to require such teachers to satisfy the minimum eligibility criteria i.e., TET applicable to all teachers within the general education system,

alongside their specialized qualifications assessed through the main written examination i.e., TRT.

v. The recruitment practices adopted by other States do not bind the State of Telangana, as it is entitled to formulate its own recruitment policy in consonance with the national framework. The allocation of 20% weightage to TET scores as part of the selection process is a consistent and rational policy applied across teacher recruitments in the State and does not suffer from any infirmity.

vi. Furthermore, the learned Standing Counsel for Respondent No. 6 (NCTE), in the counter-affidavit, has clarified that the NCTE does not exercise regulatory jurisdiction over Special Education, which falls exclusively within the domain of Respondent No. 7 (RCI).

10. We have taken note of the respective contentions urged.

11. The core issue for determination in the present case is whether the impugned Rules (G.O.Ms.No.4) and the consequent recruitment notification are arbitrary, illegal or violative of the RCI norms as endorsed by the Hon'ble Apex Court in the case of ***Rajneesh Kumar Pandey*** *(supra 1).*

Consideration by this Court:

The issue of interpretation of RCI norms and the Requirement of TET:

12. It is the case of the petitioners that the State has violated the RCI norms. The relevant portion of the RCI guidelines, as circulated by the Ministry of Education and noted by the Hon'ble Supreme Court, prescribes the "Recruitment Process" as:

> *"Through CTET/TET/NTA Score + Demonstration of Classroom teaching + Interview or as per the recruitment process adapted from time to time."*

It is pertinent to note that a plain reading of the aforesaid clause makes it unequivocally clear that a score in CTET/TET/NTA is a mandatory eligibility criterion. The petitioners' contention that there should be a "Special TET" is an interpretation, that finds no support in the plain language of the text. The language used is generic. The term "TET," being of generic import and possessing a settled meaning in the context of the Right of Children to Free and Compulsory Education Act, 2009 (for short 'RTE Act 2009'), and the NCTE guidelines, does not necessitate any addition such as "Special" by this Court. Thus, the State Government's action of insisting on a pass in the existing TSTET/CTET is, therefore, a direct implementation of the RCI guidelines.

The issue of flexibility in recruitment process:

13. It is to be noted that the RCI guidelines itself provide flexibility to the recruiting agency by adding the phrase, *"...or as*

per the recruitment process adapted from time to time.". The said provision permits the States to tailor the recruitment process in accordance with its requirements. In exercise of this delegated power, the Government of Telangana, *vide* G.O.Ms.No.47, has dispensed with the requirement of interviews in direct recruitments as part of its policy to enhance transparency, which constitutes a legitimate and lawful adaptation of the process. Therefore, the petitioners cannot compel the inclusion of classroom demonstration and interview stages when the governing framework itself expressly allows the State the requisite flexibility to modify the procedure.

The issue of Discrimination under Article 14 of the Constitution of India:

14. The petitioners' contention that mandating them to appear for a general TET infringes Article 14 of the Constitution is without merit, as for the purpose of establishing a foundational eligibility criterion to teach in State-run general schools, all candidates whether for general or special teaching posts constitute a permissible single class. However, the requisite differentiation on account of their specialized skills is effectuated by:

a) the specific educational qualifications mandated, namely D.Ed./B.Ed. in Special Education, and

b) the syllabus of the main written examination (TRT), which allocates significant emphasis on assessing proficiency in special education.

15. It is to be noted that the selection process when considered in its entirety does not result in treating unequals as equals; however, it prescribes a common minimum eligibility threshold prior to the assessment of specialized competencies.

The issue of weightage for TET Score and the precedent of Andhra Pradesh:

16. It is pertinent to note that the impugned policy of according 20% weightage to TET scores in teacher recruitment is a measure to accord due recognition to the eligibility test, reflecting a well-established academic and administrative practice. This Court is of the view that such weightage, being a facet of educational and recruitment policy, does not appear to be manifestly arbitrary or irrational, particularly as it is uniformly applied to all candidates without discrimination.

17. Further, the conduct of a "Special TET" by the State of Andhra Pradesh constitutes a policy decision peculiar to that State and it does not give rise to any legally enforceable right in favour of the petitioners in the State of Telangana. This Court reiterates that each State possesses the autonomy to frame its own procedural mechanisms for recruitment, provided they

remain in consonance with the overarching framework laid down by the RCI. Inasmuch as the impugned Rules have been found to be within the statutory and regulatory framework prescribed by the RCI, the mere existence of a differing practice in a neighbouring State cannot serve as a basis to invalidate the Rules in question.

18. In the light of the aforesaid discussion, we find no merit in the contentions raised by the petitioners, as the impugned G.O.Ms.No.4, dated 28.02.2024, is not in violation of the norms prescribed by the RCI or the directions of the Hon'ble Supreme Court. Further, the requirement of passing the general TET and the weightage assigned thereto is a matter of policy that is neither arbitrary nor discriminatory. Thus, the State has acted within the flexible framework provided by the RCI guidelines and thereby, the writ petitions fail.

19. Accordingly, the Writ Petitions are dismissed. The interim orders dated 18.06.2024 granted by this Court in the present writ petitions stand vacated and I.A.Nos.4 of 2024, 2 of 2024 and 2 of 2024 in the respective writ petitions are disposed of. The respondents are directed to proceed with the recruitment process, finalize the selection and declare the results of all candidates including the petitioners whose results were kept in

a sealed cover in accordance with the impugned Rules and Notification. There shall be no order as to costs.

Consequently, miscellaneous petitions pending, if any, shall stand closed.

SD/-P. PONNA KRISHNA
ASSISTANT REGISTRAR

//TRUE COPY//

SECTION OFFICER

To

1. Two CC's to ADVOCATE GENERAL, High Court for the State of Telangana at Hyderabad. (OUT)
2. Two CC's to G.P FOR SCHOOL EDUCATION, High Court for the State of Telangana at Hyderabad. (OUT)
3. Two CC's to G.P FOR SERVICES-III, High Court for the State of Telangana at Hyderabad. (OUT)
4. One CC to SRI S.K.S.KIRAN, Advocate [OPUC]
5. Two CD Copies

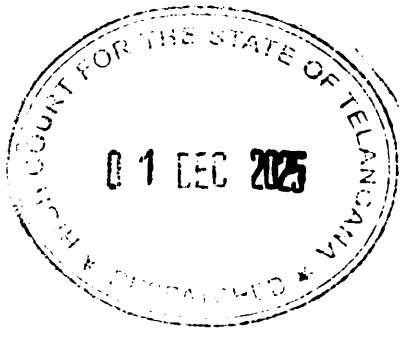
SA
GJP

HIGH COURT

DATED:17/11/2025

COMMON ORDER

I.A.NO.4 OF 2024 IN / AND W.P.NO.8850 OF 2024
I.A.NO.2 OF 2024 IN/AND W.P.NO.15517 OF 2024
AND
I.A.NO.2 OF 2024 IN/AND W.P.NO.15647 OF 2024



DISMISSING THE WRIT PETITIONS WITHOUT COSTS.

(10) lcpl 01/12/25